## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:5697 ANSWERED ON:10.05.2012 LPG CONNECTIONS TO BPL FAMILIES

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## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the families living Below Poverty Line (BPL) are finding it difficult to acquire new LPG connections;
- (b) if so, the steps taken by the Government to provide one-time financial assistance to BPL families for acquiring new LPG connection:
- (c) the details of the number of BPL families covered under this scheme so far, State/UT-wise;
- (d) whether irregularities in the implementation of this scheme has come to the notice of the Government and if so, the details thereof and action taken in all such cases; and
- (e) the details of the resources from where the expenditure for the said scheme is being/will be mobilised?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) to (c) & (e): In order to facilitate affordable access of BPL population in rural areas to LPG, Government had advised six major oil companies namely, Oil & Natural Gas Corporation Limited (ONGC), Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL), Hindustan Petroleum Corporation Limited (HPCL), Oil India Limited (OIL) and Gail India Limited (GAIL) to utilize 20% of their Corporate Social Responsibility (CSR) funds for release of one time grant of `1400 to a BPL household for release of a new LPG connection.

As on 01.04.2012, OMCs, namely IOC, BPCL and HPCL have released 90,491 LPG connections to BPL families under their CSR scheme. The State-wise/UT-wise details are as under :-

Name of State No. of LPG connections released.

Andhra Pradesh 2140 Bihar 335 Chhattisgarh 8 Jharkhand 9 Madhya Pradesh 6507 Maharashtra 5461 Rajasthan 15360 Uttar Pradesh 60671

(d): No irregularity in implementation of the above scheme has come to the notice of the Government.